

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 06.01.2022 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 426 of 2020	NCC Ltd. Vs. Golden Jubilee Hotels Pvt. Ltd. & Ors. With	Tejas Chhabra	Pankaj Vivek-R2 Gyanendra Kumar-R3 P. Badri Premnath-R4 Robin Grover-R5 Arijit Mazumdar-R11
2.	Comp. App (AT) (Ins) No. 430 of 2020	Consolidated Engineering Company Vs. Subodh Kumar Agarwal & Ors. With	Kumar Anurag Singh	Vijay Kaundal Y. Suryanarayana-R1 Kamalika Bhattacharjee-R5 Arijit Mazumdar-R11
3.	Comp. App. (AT) (Ins) No. 432 of 2020	Infinity Interiors Pvt. Ltd. Vs. Subodh Kumar Agarwal & Ors. With	Kumar Anurag Singh	Vijay Kaundal Y. Suryanarayana-R1 Pankaj Vivek-R2 Bhattacharjee-R5 Arijit Mazumdar-R11
4.	Comp. App. (AT) (Ins) No. 438 of 2020	Laxmi Narayan Sharma Vs. Subodh Kumar Agrawal, Resolution Professional, Golden Jubilee Hotels Pvt. Ltd. & Ors. With	Sumedha Chadha	Y. Suryanarayana-R1 Pankaj Vivek-R2, R3, R5, R6, R8 & R9 Kamalika Bhattacharjee-R10 Robin Grover-R5 Arijit Mazumdar-R11
5.	Comp. App. (AT) (Ins) No. 710 of 2020	Ahuja Furnishers Pvt. Ltd. Vs. Subodh Kumar Agarwal & Ors. With	Kumar Anurag Singh	Vijay Kaundal Y. Suryanarayana-R1 Pankaj Vivek-R2 P. Venkat Reddy-R3 P. Badri Premnath-R4 Arijit Mazumdar-R11
6.	Comp. App. (AT) (Ins) No. 336 of 2020	EIH Ltd. Vs. Subodh Kumar Agrawal & Ors.	ArijitMazumdar	Pankaj Vivek

For Admission (Fresh Cases)

7.	Comp. App. (AT) (Ins) No. 970 of 2021	Amit Ramesh Ahirrao Vs. Sakharam Tambolkar & Anr.	Vaishnavi Mungekar	Shyam Kapadia Manavendra Kane Aaditya A Pande-R1 Avinash R. Khanolkar
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8.	Comp. App. (AT) (Ins) No. 1000 of 2021	Kotak Mahindra Bank Ltd. Vs. Resolution Professional of Universal Buildwell Pvt. Ltd.	Vikrant Kumar	Swapnil Gupta
9.	Comp. App. (AT) (Ins) No. 1042 of 2021	Ashok BalaSaheb Gajbar Vs. Meghna Rajeev Kore & Ors.	Varun khanna	Meenakshi Rawat
10.	Comp. App. (AT) (Ins) No. 1066 of 2021	Vedika Credit Capital Ltd. Vs. Shriram Power and Steel Pvt. Ltd.	Susshil Daga	Anuj Singh Sudhir Kr. Mehta
11.	Comp. App. (AT) (Ins) No. 1079 of 2021	DMI Finance Pvt. Ltd. Vs. Chandgi Ram Real Estate Consultants Pvt. Ltd. & Anr.	Vipul Ganda	Ateendra S. Singh Farrukh Khan-R1 Shashwat Anand Shashwat Parihar-R2
12.	Comp. App. (AT) (Ins) No. 1097 of 2021	Sajan Kumar Satish Kumar Vs. Archon Powerinfra India Pvt. Ltd.	Subodh Kumar	
13.	Comp. App. (AT) (Ins) No. 1098 of 2021	Arabinda Kumar Rath Vs. India SME Asset Reconstruction Company Ltd. & Anr.	Rajat Arora	
14.	Comp. App. (AT) (Ins) No. 1099 of 2021	Phoenix ARC Pvt. Ltd. Vs. Jalesh Kumar Grover	Divya Sharma	

For Admission (After Notice)

15.	Comp. App. (AT) (Ins) No. 661 of 2021	Kotak Mahindra Bank & Anr. Vs. Resolution Professional of Universal Buildwell Pvt. Ltd. & Anr.	Niharika Sharma	Swapnil Gupta Atul Kr. Kansal-R1 Harshal Kumar-R2
16.	Comp. App. (AT) (Ins) No. 887 of 2021	Madhya Gujarat VIJ Company Ltd. Vs. CMA George Samuel Resolution Professional of Jason Dekor Pvt. Ltd. & Anr.	Pradeep Mishra	George Samuel Rajendra Beniwal
17.	Comp. App. (AT) (Ins) No. 935 of 2021	Vikram Bajaj Liquidator for Theme Exports Pvt. Ltd. Vs. —	A.Anand	

18.	Comp. App. (AT) (Ins) No. 977 of 2021	Anil Kumar Kulshrestha & Ors. Vs. Concord Infrastructure Pvt. Ltd. & Ors.	Sunil Kumar Singh	Nipum Gautam Abhishek Anand Viren Sharma-RP U.N. Singh-R4
19.	Comp. App. (AT) (Ins) No. 1035 of 2021	Puneet Kumar (Suspended Director of Nysa Communications Pvt. Ltd.) Vs. Computer Junction Private Ltd. & Anr.	Shadab Alam	Tushar Thareja-R1 Sumit Sinha-R2

For Hearing

20.	Comp. App. (AT) (Ins) No. 867 of 2020	Mohd. Nazim Khan Vs. Committee of Creditors of Mothers Pride Dairy India Pvt. Ltd. & Ors.	Nilotpal Shyam	Bishwajit Dubey-R1 & R2 Akash Singhal-R3 Amarjeet Sing-R4 Swati Bhatnagar-R5
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In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Judgment

21.	Comp. App. (AT) (Ins) No. 198-199 of 2021	Niraj Jha Vs. Enkay (India) Rubber Co. Pvt. Ltd. & Anr.	Harish Katyal	Gurmeet Bindra Saurabh Kalia-R2
22.	Comp. App. (AT) (Ins) No. 410 of 2021	Mr. Kalpesh Dineshbhai Patel Director of Kingston Paptech Pvt. Ltd. Vs. Krishna Paper Trading Co. & Anr.	Manisha T. Karia	Monaal Devawalo-RP

For Hearing

23.	Comp. App. (AT) (Ins) No. 628 of 2020 (PH)	Jet Aircraft Maintenance Engineers Welfare Association Vs. Ashish Chhawchharia Resolution Professional for Jet Airways (India) Ltd.	Kumud Shekhar	Aman Gandhi Ashish Chhawchharia- R1 Raunak Dhillon-R2 Chirag Kamdar-R3 Siddharth Srivastava- R4
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By order of Hon'ble Chairperson
-sd/-
Registrar